

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Dated: This the 18<sup>th</sup> day of October 2010

Contempt Petition No. 07 of 2008  
In  
Original Application No. 1336 of 2005

Hon'ble Dr. K.B.S. Rajan, Member (J)  
Hon'ble Mr. S.N. Shukla, Member (A)

Brij Kumar Dubey, S/o Sri V. Dubey, Junior Hindi Translator, Presently posted in the office of Customs (Preventive) Commissionerate, Lucknow.

..... Applicant.

By Advocate: Sri A.K. Pandey and Sri Y. Singh

V E R S U S

1. Mr. P.V. Bhide, Secretary, Government of India, Ministry of Finance, Department of Revenue, Central Board of Excise and Customs, North Block, New Delhi.
2. Mr. V. Sridhar, Chairman, Central Board of Excise and Custom, North Block, New Delhi.
3. Mr. S.K. Dev, Under Secretary, to the Government of India (Ad-IIA), Central Board of Excise and Customs, North Block, New Delhi.
4. Mr. Arun Kumar Mishra, Commissioner, Central Excise and Customs, Allahabad.

..... Respondents.

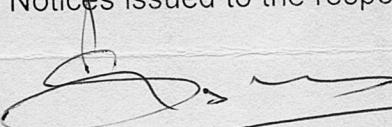
By Advocate: Shri Ajay Singh

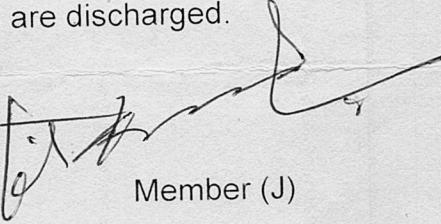
O R D E R

By Hon'ble Dr. K.B.S. Rajan, Member (J)

Heard Shri A.K. Pandey, learned counsel for the applicant and Sri Ajay Singh, learned counsel for the respondents.

2. Affidavit has been filed by the respondents. We have gone through the same and we are satisfied that the order dated 27.04.2007 passed by this Tribunal has been substantially complied with. As such the contempt petition is closed. Notices issued to the respondents are discharged.

  
Member (A)

  
Member (J)

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